

CR Case No.83/2018

Present : Ms. Sparsita Garg, M.A., LL.M., AJS

08.03.2021

Complainant is absent without any step.

Accused persons are present.

The case is pending at the stage of necessary order.

On perusal of the case record, it transpires that the complainant is found to be absent without any steps since 20.11.2019. From the conduct of the complainant, it transpires to me that he is no longer interested to proceed with this case against the accused persons and accordingly, this instant case is dismissed for non-prosecution of the complainant.

Accused persons are discharged from the present case due to non-prosecution of the complainant.

Accordingly, case is disposed of.